

Central Administrative Tribunal
Principal Bench, New Delhi

New Delhi this the 12th day of July 1995. OA No. 1798/91

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr R.K.Ahooja, Member (A)

Smt Sundari Devi
R/o House No. 67
Village Nagli Rajapur
East Nizamuddin Railway Station
New Delhi - 110 013.

..Applicant.

(By Advocate : Shri T.C.Agarwal)

Versus

Union of India through

1. Director General
Doordarshan
Mandi House
New Delhi.

2. Director
Central Production Center
Doordarshan, Siri Fort
New Delhi - 110 049.

...Respondents.

(By Advocate; Shri Ramchandani)

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel for the applicant states that the applicant does not wish to pursue the case further. Hence the application is dismissed as not pressed, leaving the parties to bear their own costs.


(R.K.Ahooja)

Member (A)


(A.V.Haridasan)
Vice Chairman (J)

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